

From,
Dinesh Kumar Singh-I, HJS,
Registrar General,
High Court of Judicature at
Allahabad.

To,
All the District & Sessions Judges /OSDs,
Subordinate to the High Court of Judicature at
Allahabad.

C.L.No. 500/Conf. Dated: 04.04. Allahabad 2017

Sub: Modified guidelines for dealing with the complaints against the officers of subordinate judiciary.

Madam/Sir,


In continuation of the Court's Circular Letter No. 1416/Conf. Dated 11.6.15 Allahabad, on the captioned subject, I am directed to say that the Hon'ble Court has been pleased to issue the following modified guidelines to be followed uniformly while dealing with the complaints against the members of Subordinate Judiciary in light of the communication made by Hon'ble the Chief Justice of India vide letter dated 16.3.2017:-


- A) The complaint making allegations against members of the Subordinate Judiciary in the States should not be entertained and no action should be taken thereon, unless it is accompanied by a duly sworn Affidavit and/or verifiable material to substantiate the allegations made therein.**
- B) If action on such complaint meeting the above requirement is deemed necessary, authenticity of the complaint should be duly ascertained and further steps thereon should be taken only after satisfaction of the competent authority designated by the Chief Justice of the High Court.**
- C) If the above requirements are not complied with, the complaint should be filed/lodged without taking any steps thereon.**

I am, therefore, to request you to follow the aforesaid directions/guidelines and to give a wide publicity of the same by affixing the copy of these guidelines in a conspicuous place (notice board) of your judgship (including outlying courts), Collectorate, Tehsil and also upload the copy of this Circular Letter on the website of your judgship and also circulate the same amongst judicial officers under your administrative control.

Seen. Circulate.
Paste a copy on the notice board.
Send a copy to D.M. for displaying
on the notice board of Collectorate, Tehsil.
etc computer/System officers to upload the
same on the website.

Yours faithfully


3.4.17
(Dinesh Kumar Singh-I)


District Judge
Etawah 11.4.17

From
Dinesh Kumar Singh-I, HJS
Registrar General
High Court of Judicature at
Allahabad.

No. 500A /2017/Conf. Dated: Allahabad 04.04.2017
Copy forwarded for information and necessary action to:

1. The Registrar, High Court of Judicature at Lucknow Bench, Lucknow.
2. P.S. to all the Hon'ble Judges at Allahabad and also at Lucknow Bench, Lucknow to place the same before their Lordships for kind perusal.
3. The Director, Judicial Training & Research Institute, Gomti Nagar, Lucknow.
4. All the Judicial officers posted in the Registry in Allahabad High Court and Lucknow Bench, Lucknow.
5. The Member Secretary, U.P. State Legal Services Authority, III floor, Jawahar Bhawan, Annexe Lucknow.
6. Section Officer, Admin. 'H' Section for compilation of guard file.
7. All Section Officers of the departments of High Court of judicature at Allahabad and at Lucknow Bench, Lucknow.

[Signature]
17.4.17
Registrar General

[Faint, mirrored text from the reverse side of the page, including phrases like 'The complaint making allegations against member of the Subordinate Judiciary in the State should not be entertained and no action should be taken thereon, unless it is accompanied by a duly sworn Affidavit and/or verifiable material to substantiate the allegations made therein.']

[Faint, mirrored text from the reverse side of the page, including phrases like 'I am, therefore, to request you to follow the aforesaid directions/guidelines and to give a wide publicity of the same by affixing the copy of these guidelines in a conspicuous place (notice board) of your Judiciary (including outgoing courts), Collectorate, Tehsil and also upload the copy of this Circular letter on the website of your Judiciary and also circulate the same amongst Judicial Officers under your administrative control.']

Yours faithfully
[Signature]
Dinesh Kumar Singh-I

[Handwritten notes in Hindi:]
District Judge
Send a copy to DM for displaying on the notice board of Court/Tehsil etc computer/printer officer to upload the same on the website.
Send a copy on the notice board.
Sdm, Chhate.